

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00472/2018

Jabalpur, this Wednesday, the 16th day of May, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Laxman Chourasia, S/o Shri B.R. Chourasia, aged about 41 years, Working as Inspector O/o Commissioner (Audit) CGST, Central Excise and Customs Bhopal R/o H.-129, Rajharsh Colony Kolar Road, Bhopal (M.P.) 462042
2. Radha Mohan Vishwakarma S/o Shri Ramesh Vishwakarma Aged about 35 years, Working as Inspector O/o Commission of CGST an dCentral Excise Ujjain R/o 120 Sunrise city-II Dewas Road, Ujjain (M.P.) 456010
3. Avinash Shrivastava, S/o Shri Guan Prakesh Shrivastava Aged about 35 years, Working as Inspector O/o Commissioner (Audit) CGST, Central Excise and Customs Bhopal R/o -C-104 Chinnar Sapphire Appartment, Rohit Nagar, Phase-II Bhopal (M.P.) 462026
4. Madhup Saraswat S/o Shri T.P. Saraswat aged about 35 years, Working as Intelligence Officer DGGSTI Bhopal Zonal Unit, Bhopal R/o MIG 178 Housing Board Colony Bagh Mugaliya Extension Laharpur Bhopal (M.P.) 462043
5. Daya Shankar Singh S/o Late Hari Bansh Singh aged about 39 years, Working as Inspector CGST and Central Excise CGST Range-Sidhi Waidhan Division Rewa R/o 549 Tiwari Builders (First Floor) Dhoti Vindhyanagar Main Road, (near Tata Commercial) Waidhan (M.P.) 486005
6. Achal Dueby S/o Shri Shrivikshore Dubey Aged about 37 years, Working as Inspector O/o Commissioner of CGST and Central Excise, Audit Indore, R/o 32 Omega Tower 5th Floor Mechanic Nagar Extn., IDA Scheme No.54 Vijay Nagar, Indore (M.P.) 452001

7. Abhishek Pandey, S/o Shri D.K. Pandey Aged about 35 years, Working as Inspector O/o Commissioner of CGST and Central Excise Raipur R/o MIG 121 (Standard) Near Tiranga Chowk Kabir Nagar, Phase-2 Raipur (C.G.) 492001

8. Rajesh Kumar S/o Shri Biranchi Sahu Aged about 36 years, Working as Inspector of CGST and Central Excise Raipur R/o Qrt. No.-Type III/C-01 Customs & Central Excise Colony Santoshi Nagar Road, Tikrapara Raipur (C.G.) 492001

9. Elongka Kumar D/o Shri Gayus Kumar, aged about 35 years, Working as Inspector O/o Commissioner (Audit) of CGST and Central Excise Raipur R/o Qrt. No.5/d Street-42 Sector-8 Bhilai (CG) 492009

-Applicants

(By Advocate –**Shri Gautam Prasad**)

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Finance
Department of Revenue
North Block
New Delhi 110001

2. The Chairman
Central Board of Indirect Taxes & Customs
(Earlier Central Board of Excise and Customs)
Ministry of Finance
Department of Revenue
North Block
New Delhi 110001

3. Chief Commissioner,
Custom Central Excise and Central GST 35-C
GST Bhawan Mother Teresa Marg
Administrative Area Arera Hills
Bhopal (M.P.) 462011

4. Additional Commissioner (CCO)
Custom Central Excise and CGST 35-C GST
Bhawan Mother Teresa Marg
Administrative Area Arera Hills
Bhopal (M.P.) 462011

- Respondents

(By Advocate –**Shri Himanshu Shriavastava**)

O R D E R (Oral)**By Navin Tandon, AM:-**

The applicants are inspectors working with the respondent department and are aggrieved by non-inclusion of their names in the select list issued on 28.03.2018 (Annexure A-4) for promotion to the grade of Superintendent, Central Excise and Central GST.

2. Misc. Application No.200/597/2018 has been filed by the applicants. It has been submitted therein that the cause of action and relief prayed for by applicants is common and therefore they may be permitted to file joint application.

3. MA is allowed.

4. The applicants have submitted their individual representations dated 13.04.2018 to the respondent-department (Annexure A-5 colly.). However, these representations have not yet been decided by the respondent-department.

5. Learned counsel for the applicants submits that applicants would be satisfied, at this stage, if these representations are decided by the respondent-department, with a reasoned and speaking order, in a time bound fashion.

6. Learned counsel for the applicant submits that the seniority of Inspectors is done at Zonal level whereas seniority of Superintendents is at All India Level. Therefore, these representations may be decided at an early date.

7. Shri Himanshu Shrivastava, learned counsel appears and submits that he has no objection if this Original Application is disposed off in this manner.

8. Accordingly, without going into the merits of the case, at the admission stage itself, we disposed off this Original Application by directing the respondents to consider and decide applicants' individual representations (Annexure A-5 colly.), with a reasoned and speaking order, within a period of 30 days from the date of receipt of certified copy of this order. The decision so taken shall be communicated to applicants.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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